

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/346/ (IB)/2017
NAME OF THE PETITIONER(S) : M & K WIRES
NAME OF THE RESPONDENT(S) : ARYEN MOTORS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Deepa Mariappan

Counsel for Petitioner

Deepa

For Adv. B. Shanaraj

ORDER

Ms. Deepa Mariappan, counsel for petitioner present and filed a memo seeking withdrawal of the petition. The memo is taken on record. The petition is dismissed as withdrawn. The file may be consigned to record after due completion of process.


(K. Anantha Padmanabha Swamy)
Member (Judicial)